

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in the Library. See No. LT 5828/94]

12.38 Hrs.

ASSENT TO BILLS

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the following two Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 22nd April, 1994:

- (1) The Punjab Gram Panchayat, Samities and Zilla Parishad (Chandigarh Repeal) Bill, 1994.
- (2) The Railways (Amendment) Bill, 1994.

12.39 hrs.

MATTERS UNDER RULE 377

[English]

- (i) **Need to review the norms for establishment of Primary Health Centres and sub-centres in Tribal and Rural Areas with a view to improve Medical Facilities**

DR. VASANT NIWRUTTI PAWAR (Nasik): I rise to raise this matter of public importance under Rule 377.

At present, primary health sub-centres are sanctioned on the basis of 1981 population figures. The Government of India have, however, not permitted new sub-centres for 1991-92 and 1992-93. Due to substantial increase in the population in this decade, the sub-centres need to be sanctioned on the basis of 1991 population figures and not on the basis of 1991 population. The Government of India should also now review its orders and permit setting up of new sub-centres. According to the norms prescribed by the Central Government, a sub-centre is to be established in the non-tribal area for every 5,000 population and primary health centres for every 30,000 population. These norms are relaxed in the case of tribal area in which sub-centre is established for every 20,000 population. In Maharashtra especially in Nasik which is tribal, hilly and non-accessible area, population is scattered due to the geographical conditions. This leads to more area coverage for primary health centres and sub-centres. It is becoming more and more difficult for the field workers to cover such a long distance for their routine visit. In view of the above facts, both population norms and area should be reconsidered by the Central Government.

I urge upon the Government to take the necessary steps to improve the medical facility in rural area.

- (ii) **Need to expedite appointment of candidates belonging to SC/ST who have been selected for the posts in classes III and IV by Ministry of Defence in 1990**

SHRI P. P. KALIAPERUMAL (Cuddalore): Under special recruitment